

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (c) Yes, Sir. The proposal could not be considered due to inter-se-priority and non-availability of funds during the year 2009-10.

Land acquisition before awarding contracts by NHAI

3670. SHRI ANIL H. LAD: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether to prevent highway development work getting stalled midway, Government had decided to complete land acquisition of at least 80 per cent of the land, before awarding a project;

(b) whether Government has decided not to push highway projects where land acquisition is a problem and the States are not co-operating; and

(c) which are the States lagging behind in land acquisition proceedings for NHAI projects and the extent of land acquisition still to be completed in each of these States?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Yes, Sir.

(b) No, Sir.

(c) The land acquisition process involves several stages such as issue of notifications under Section 3(A) and 3(D) of the NH Act, declaration of Award of compensation under section 3G, and taking possession of the land subsequent to disbursement of compensation. The details regarding the various stages of land acquisition in different states is enclosed as Statement.

Statement

Details regarding various stages of Land Acquisition in different States

Sl.No.	Name of State	Total Land required	3A (Hec)	3D (Hec)	Land in Possession	3A yet to be Notified
1	2	3	4	5	6	7
1	Andhra Pradesh	1781.00	310.00	298.00	1173	0.00
2	Bihar	4905.29	2135.29	412.00	2107	251.00

1	2	3	4	5	6	7
3	Gujarat	4160.27	1428.59	7.61	2724.07	0.00
4	Goa	975.00	442.00	0.00	533	0.00
5	Haryana	4137.93	1409.21	167.45	2523.275	38.00
6	Himachal Pradesh	138.00	0.00	0.00	60	78.00
7	Jammu	1451.72	198.00	37.00	1216.72	0.00
8	Jharkhand	1185.00	10.00	105.00	500	570.00
9	Karnataka	3920.69	1377.77	46.24	2428.49	68.20
10	Kerala	3003.51	951.79	9.00	1823.54	219.18
11	Madhya Pradesh	3989.98	1680.22	45.00	1068.97	1195.79
12	Maharashtra	2486.39	297.79	274.00	1707	207.60
13	Meghalaya	284.09	0.00	0.00	284.09	0.00
14	Orissa	3581.58	1123.00	526.41	1932.164	0.00
15	Punjab	637.24	9.00	191.76	436.48	0.00
16	Rajasthan	4244.57	1290.25	564.40	2236.8	153.12
17	Tamil Nadu	6559.82	1809.75	0.00	1767.86	2982.21
18	Uttarakhand	652.66	98.50	268.16	286	0.00
19	Uttar Pradesh	4236.81	1112.58	156.81	2839.88	127.54
20	West Bengal	3764.76	886.89	32.29	2169.97	675.61
G. TOTAL		56096.31	16570.62	3141.13	29818.309	6566.2482

Upgradation of 1000 kms of State highways to NHs

3671. SHRTMATI SHOBHANA BHARTIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Empowered Group of Ministers (EGoM) on National Highways has recently approved the upgradation of 10000 Km of State Highways to National Highways;

(b) if so, the details of the road stretches that are to be upgraded to National Highways;